

NATIONAL COMPANY LAW TRIBUNAL
REGISTRAR, NCLT
NEW DELHI

C. P. NO. 900/2015
C. A. NO.

PRESENT: SH. SHIV RAM BAIRWA
REGISTRAR, NCLT

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE REGISTRAR, NCLT OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

NAME OF THE COMPANY: M/s. Maharanie Traders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chetana Kaushal	Company Prosecutor	For OL, Delhi	Chetana
2.	Suman Kumar	A.R	For Maharashtra Forum	Suman Kumar
3.	C. BALOONI	Company Prosecutor	FOR RD NRJ	CB

ORDER

This matter is received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The matter was earlier listed on 2.5.2017.

RD has filed its reports on 19.4.2016 and 25.7.2016. The petitioner has filed its response to RD on 7.9.2016. OL report has been filed on 4.5.2017.

Representative of RD has ascertained that observations made by him during last hearing are covered in the reports filed by RD. Therefore, now he does not wish to file reply to the rejoinder of the petitioner.

List the matter before the Principal Bench on 23.05.2017.


(SHIV RAM BAIRWA)
REGISTRAR